

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 926 of 2020

IN THE MATTER OF:

Dhiren Shantilal Shah

...Appellant

Vs.

Amma Lines Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Dhiren S Shah, Advocate.

For Respondents: Ms. Niharika Sharma, Advocate.

ORDER

(Through Virtual Mode)

28.10.2020: 'Appellant in Person' is seeking the adjournment on the ground that his counsel is sick. Respondent Counsel, Niharika Sharma, is present. Let the matter be fixed 'For Admission (Fresh Case) on **9th November, 2020.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**